

FORM G
INVITATION FOR EXPRESSION OF INTEREST
FOR SHRIVALLABH PITTIE INDUSTRIES LIMITED
OPERATING IN YARN MANUFACTURING IN JHALAWAR
(Under Regulation 36A (1) of the Insolvency and Bankruptcy
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with PAN/CIN/LLP No	Shrivallabh Pittie Industries Limited CIN: U26960MH2012PLC235201
2.	Address of the registered office	Registered Office: 97 Maker Tower 'F', Cuffe Parade, Mumbai City, Maharashtra, India, 400005 Corporate Office: Plot No. SP - 4, RIICO, Industrial Area - Dhanodi, Near Platinum Textile, Dist. Jhalawar, Rajasthan
3.	URL of website	https://www.cirpsvpil.in/
4.	Details of place where majority of fixed assets are located	Plot No. SP - 4, RIICO, Industrial Area - Dhanodi, Near Platinum Textile, Dist. Jhalawar, Rajasthan 326023.
5.	Installed capacity of main products/ services	The company having latest technology 1,00,000 spindles compact cotton yarn plant at Jhalawar Rajasthan. Plant is in
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil as on date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Available at https://www.cirpsvpil.in/
9.	Eligibility for Resolution Applicants under section 25(2)(h) of the Code is available at:	Eligibility criteria is mentioned in the detailed 'Invitation for Expression of Interest' and can be obtained from Resolution Professional by sending an email at: cirp.svpil@gmail.com
10.	Last date for receipt of Expression of Interest	10.07.2024
11.	Date of issue of provisional list of prospective resolution applicants	20.07.2024
12.	Last date for submission of objections to provisional list	25.07.2024
13.	Date of issue of final list of prospective resolution applicants	05.08.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	08.08.2024
15.	Last date for submission of	09.09.2024
16.	Process email id to submit EOI	cirp.svpil@gmail.com



Mukesh Verma
Mukesh Verma
Resolution Professional

For Shrivallabh Pittie Industries Limited
IBBI Reg. No.: IBBI/PA-001/IP-P01665/2019-2020/12522
AFA valid upto- 17th December 2024
IBBI Registered Address: B 1506, Sunteck City Avenue 2,
Goregaon West, Mumbai 400104
IBBI Regd email id: ip.mukeshverma@gmail.com
Date: 15.06.2024
Place: Mumbai